



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/6210/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 24th October, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJD/5593/19, dtd. 15.10.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.10.2019 along with head quarter leave permission for the day, has been granted/rejected.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/6211/A, dated 24.10.19

Copy to:

1. The Systems Analyst, Gauhati High Court

sd/-
JT. REGISTRAR (VIGILANCE)